GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 2502 TO BE ANSWERED ON 22/03/2023

EMPLOYMENT UNDER MGNREGS

2502 SHRI IRANNA KADADI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of people employed under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last five years, the State-wise details thereof;
- (b) whether there is an increase in the percentage of the people getting employment under MGNREGS;
- (c) whether Government is taking any step to provide employment to the maximum number of people for the maximum number of days under MGNREGS; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (d) : Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment Scheme.

State/UT-wise details of persons availed employment under Mahatma Gandhi NREGS from financial years 2017-18 to 2021-22 is given at **Annexure.**

Details of persons who availed employment under Mahatma Gandhi NREGS in financial year 2017-18 and 2021-22 are given below:

Financial Year	2017-18	2021-22	Percentage increase
Persons availed employment (in crore)	7.59	10.61	39.81%

(As per NREGASoft)

To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under Mahatma Gandhi NREGS, all States/UTs have been requested to (i) initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for the wide dissemination of the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005 (ii) expand scope and coverage of demand registration system to ensure that demand for work under Mahatma Gandhi NREGA does not go unregistered, (iii) prepare plans in a participatory mode and approve them in the Gram Sabha. (iv) Organization of 'Rozgar Diwas'.

Annexure referred in reply to part (a)&(b) of Rajya Sabha Unstarred Question No. 2502 to be answered on 22.03.2023.

SI	ncial year 2017-18 to 2021-22. State/UTs	No. o	No. of persons availed employment (in lakh)					
No		2017-18		2019-20	2020-21	2021-22		
1	Andhra Pradesh	65.12	69.11	65.02	79.81	77.47		
2	Arunachal Pradesh	1.48	3 1.69	1.83	2.44	2.79		
3	Assam	26.04	24.59	27.71	35.73	39.88		
4	Bihar	27.02	33.77	38.50	58.41	54.30		
5	Chhattisgarh	42.77	45.69	45.44	60.18	55.07		
6	Goa	0.07	0.01	0.02	0.04	0.03		
7	Gujarat	13.94	15.17	13.26	19.32	18.44		
8	Haryana	3.96	5 3.27	3.64	6.51	5.70		
9	Himachal Pradesh	6.71	7.36	7.16	8.92	9.96		
10	Jammu And Kashmir	10.11	9.81	9.21	11.28	3 10.85		
11	Jharkhand	19.08	3 16.24	17.63	32.05	5 30.99		
12	Karnataka	38.91	39.34	41.09	56.69	63.62		
13	Kerala	14.71	17.08	16.54	18.83	18.99		
14	Ladakh	0.00	0.00	0.37	0.38	0.37		
15	Madhya Pradesh	60.98	66.74	61.69	105.38	95.7		
16	Maharashtra	31.40) 32.76	27.46	31.10	36.88		
17	Manipur	5.27	5.70	5.90	6.04	5.94		
	Meghalaya	5.91	6.80	7.15	7.52	2 7.3		
	Mizoram	2.07	2.00	2.08	2.23	3 2.14		
20	Nagaland	4.53	4.16	4.26	4.19	4.64		
21	Odisha	37.55	5 33.66	37.32	62.15	55.53		
22	Punjab	8.09	8.24	9.08	11.84	10.72		
23	Rajasthan	65.31	75.37	80.52	110.98	3 100.87		
24	Sikkim	0.74	0.72	0.68	0.77	0.75		
25	Tamil Nadu	68.29	65.25	64.89	78.53	3 79.96		
26	Telangana	43.44	1			48.78		
27	Tripura	7.07	7.39	7.84	8.33	8.53		
28	Uttar Pradesh	60.40) 61.49	64.51	116.19	95.49		
29	Uttarakhand	6.63	6.38	6.61	9.09	7.92		
30	West Bengal	81.01	74.42	79.69	118.26	5 111.22		
	Andaman And Nicobar	0.08	8 0.07	0.07	0.10	0.00		
32	Lakshadweep	0.00	-			-		
	Puducherry	0.41	-			-		
	Dadra And Nagar Haveli And							
34	Daman And Diu	0.00	0.00	0.00	0.00	0.0		
	Total	759.12	777.19	788.36	1118.11	1061.3		

(As per NREGASoft)